

Oil Marketing Companies (OMCs), namely Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPCL) and Bharat Petroleum Corporation Limited (BPCL) have reported that some cases of overcharging, diversion and supply of under-weight cylinders have been reported in Delhi & National Capital Region between 15.09.2012 & 30.10.2012. As far as irregularities such as diversion of cylinders for unauthorized use or tempering etc. are detected and any cases of irregularities/malpractices by the distributors/delivery staff are established, action under provisions of Marketing Discipline Guidelines/Distributorship agreement is taken against such erring distributors.

(b) OMCs have a system in vogue for the customer to know the number of subsidized LPG cylinders supplied to him. The system is as under:

- In each refill voucher for subsidized LPG cylinder of each customer, the sequential number against entitlement is printed. For balance part of current year's entitlement of 3 cylinders (post capping), 1/3, 2/3 and 3/3 shall be printed on the refill voucher to denote the number of subsidized cylinders supplied to the customer.
- The distributor/delivery man is required to record each refill delivery in the Domestic Gas Consumer Card (DGCC/Blue Book). The customer is required to acknowledge receipt of refill in the refill voucher.
- Particulars of subsidized LPG cylinder supplied by the OMCs distributors to the customers are available in the 'Transparency Portal' hosted by the corresponding OMCs on the internet and are in public domain.

CNG filling stations

570. SHRI RASHEED MASOOD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has formulated a policy to open CNG filling stations across the country;

(b) if so, the details thereof;

(c) the details of cities in Uttar Pradesh identified for opening of CNG filling stations; and

(d) by when CNG stations will open in Saharanpur and Haridwar?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (d) The Petroleum and Natural Gas Regulatory Board (PNGRB) established under the PNGRB Act, 2006 grants authorization for City and Local Area Natural Gas Distribution Networks in accordance with the provisions of the said Act and the eligibility criteria specified in the PNGRB (Authorizing Entities to Lay, Build, Operate, or Expand City or Local Natural Gas Distribution Network) Regulations, 2008. CNG filling stations are part of City Gas Distribution (CGD) network. PNGRB has envisaged a phased roll out plan of CGD network development in several Gas covering more than 300 cities/towns in the Country, on the basis of Expressions of Interest (EOIs) submitted to the Board and on *Suo moto* basis, depending on the natural gas pipeline connectivity/availability, 43 Cities/towns in U.P. have been identified for development of CGD network. The authorized entities set up CNG dispensing stations as part of CGD network development within the respective authorized areas based on techno-economic feasibility.

Protection to OVL investments in Sudan

571. DR. CHANDAN MITRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total investment made by ONGC Videsh Ltd.(OVL) in petroleum exploration and production in undivided Sudan;
- (b) the total losses incurred by OVL so far due to conflict between Sudan and South Sudan; and
- (c) the precautionary steps taken by Government to protect the OVL investments in Sudan?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) The total plan expenditure in various projects of ONGC Videsh Limited (OVL) in undivided Sudan till September, 2012 is USD 2,562 Million (equivalent to Rs.11,639 Crore).

(b) There was a temporary stoppage of production in Republic of Sudan for 20 days in April, 2012 due to border conflict between Sudan and South Sudan and production resumed from 1st May, 2012.

The conflict has resulted in deferment of an estimated oil production of about 0.8. Million Metric Tonne(MMT) for OVL till September, 2012.